

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228- IA/360(AHM)2023
in
CP(IB) 848 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Invesco Asset Management (India) Pvt Ltd
V/s
Sintex Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Kulsoom Khan, Adv. for Mr. Arjun Sheth, Adv.
For the SRA : Mr. Vishnu Sharma, Adv. a.w Mr. Karan Vin, Adv. a.w
Raheel Patel, Adv. & Mr. Aalay Shah, Adv. R- 2 to 4
For the Respondent : Mr. Ishan Shah, Adv. a.w Mr. Pavan Godiawala, Adv.

ORDER

IA/360(AHM)2023

Proxy counsel for the applicant seeks time to file written submissions. She is directed to file the same within one-week.

List for filing written submissions of applicant on 21.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)